

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 213, 214, 226 & 227 of 2013**

**Dated : 8<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Jindal Steel and Power Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

**ORDER**

The learned Counsel for the Commission has already filed submissions in Appeal Nos.213 of 2013 and 214 of 2013 and he is filing submissions in Appeal Nos. 226 of 2013 and 227 of 2013 today.

Post the matter for further hearing on **16<sup>th</sup> January, 2014.**

In the meantime, Rejoinder if any, be filed after serving copy on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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